## THE GAUHATI HIGH COURT LEGAL SERVICES COMMITTEE (PRINCIPAL SEAT), GUWAHATI

## OFFICE NOTIFICATION Dated. Guwahati the 6th January, 2020.

No.GHCLSC-03/2008/10.

of the With approval

Executive Chairman, Assam State Legal Services Authority and the Chairman, Gauhati High Court Legal Services Committee, Shri Ashim Chamuah and Shri Ujjal Choudhury, Advocates, Gauhati High Court are hereby appointed as retainer lawyers in the Gauhati High Court Legal Services Committee until further orders.

REGISTRAR (Vigilance), GHC -Cum- Secretary, Gauhati High Court Legal Services Committee (Principal Seat)

## No.GHCLSC-03/2008/11-19,

Dated 06-01-2020.

Copy to:-

1. The Registrar General, Gauhati High Court, Guwahati.

2. The Member Secretary, Assam State Legal Services Authority, Guwahati.

3. The Registrar (Judicial/Admn.), Gauhati High Court, Guwahati.

- 4. The Registrar -Cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 5. The System Analyst, Gauhati High Court, Guwahati. He is directed to upload the notice immediately in the official web site of the Gauhati High Court Legal Services Committee.
- 6. The Pvt. Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
- 7. The Pvt. Secretary to Hon'ble Mr. Justice Suman Shyam.
- 8. Shri Ashim Chamuah, Advocate, Gauhati High Court.
- 9. Shri Ujjal Choudhury, Advocate, Gauhati High Court.

REGISTRAR (Vigilance), GHC -Cum- Secretary, Gauhati High Court

Legal Services Committee (Principal Seat)